NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.59/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Ale Swapna Choubey, ADV			
(2) Mer Sidhaute	a Sharma	R	*
(3) Mes Namvala Baru Spetitioner P. 12/18			P. 10/18.
(4) Her Rectobroto Dulla			
(5) Hor Souryadeep Seuken			
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ORDER

Ld. Counsel for the petitioner as also Ld. Counsels for the respondents are present.

Matter is adjourned.

List on 19.03.2018.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)